

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3142

ANSWERED ON:16.03.2010

ALLEGED GHOST EMPLOYEES

Botcha Lakshmi Smt. Jhansi; Ram Shri Purnmasi; Sidhu Shri Navjot Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of employees being paid salaries every month and the number of such employees who have not marked their attendance in the Ministry of Home Affairs;
- (b) whether a number of allegedly ghost employees exists in the Ministry and the Municipal Corporation of Delhi who are drawing salaries every month and if so, the details thereof;
- (c) whether any enquiry has been conducted in this regard;
- (d) if so, the details thereof and the action taken against the erring officials; and
- (e) the corrective action taken in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): The number of employees who are being paid salaries/wages varies from month to month depending upon the number of retirement/death/new appointment/long absence cases etc.

As per records of the Ministry of Home Affairs, 1537 employees were paid salary for the month of February, 2010. It is not possible for those who are on leave, tour, training, etc. to mark their attendance. Except for them, those who came to office marked their attendance. There are no ghost employees in the Ministry of Home Affairs.

As per the information made available by the Municipal Corporation of Delhi, a total of 1,24,388 employees who have been verified are marking their attendance while being on duty in that organization.